NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C.V. MOHAN KUMAR

Coursel for RedPodents a.v. My Coursel Nor Sin ville Petitioner

ORDER

Counsel for petitioner/applicant in the CA present. Counsel for R2 to R4 present. Counsel for petitioner is directed to send private notice to R1 in the CA and file proof of the same by way of an affidavit by the next date of hearing. Put up on 15.09.2017 at 10.30 A.M.

> SD/-(K. Anantha Padmanabha Swamy) Member (Judicial)